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Memorandum

Copy of the Memorandum laid on the Table of Lok Sabha on 1-4-1977 of ' action on the first Report of the Commission of Inquiry set up on 3rd February, 1976,, under the Commissions of Inquiry Act, 1952, to inquire into the allegations against former Chief Minister and Ministers of Tamil Nadu

The Sarkaria Commission of In. quiry submitted its first Report on 19-1-1977, which relates to 7 allegations, in respect of which inquiry has been completed. Only one allegation is not proved; the remaining are proved wholly or partly.

One of the allegations covered by the Commission's first Report relating to Aerial Spraying contracts is the subject matter of a regular case which was registered by the Central Bureau of Investigation for investigation prior to the setting up of the Commission. This allegation has been remitted to the Central Bureau of Investigation for proceeding further with the case registered by it, in the light of the Commission's findings.

As for the remaining allegations covered by the Report, the matter has been remitted to the Government of Tamil Nadu for taking r.ecessarj follow-up action on the findings of the Commission.

दिल्ली में राज्य पुलिस अधिकारियों के कार्यालय 992. श्री श्रीकांत वर्मा : श्री श्याम लाल यादय : श्री मीच्म नारायण सिंह : श्री रामानन्व यादव : श्री रामानन्व यादव : श्री कल्पनाथ राय : क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह मच है कि विभिन्न राज्यों के पुलिस अधिकारियों को ग्राप्ती-ग्रापनी राज्य सरकारों की श्रोर से दिल्ली में स्वतन्त्र रूप से कार्य करने की ग्रनुमति दी गयी है ;

to Questions

(ख) क्या यह सच है कि इन पुलिस ब्रधिकारियों ने दिल्ली में अपने कार्यालय बना लिए हैं ; और

(ग) यदि उपरोक्त भाग (क) झौर (ख) का उत्तर 'हां' हो, तो इस संबंध में ब्यौरा क्या है और किन कारणों से इन अधि-कारियों को दिल्ली में कार्य करने की अनुमति दी गई है ?

Offices of State police officers in Delhi

992. SHRI SHRIKANT VERMA: SHRI SHYAMLAL YADAV: SHRI BHISHMA \NARAIN SINGH SHRI RAMANAND YADAV: SHRI KALP NATH RAI:

Will the Minister of HOME, AFFAIRS be pleased to state:

(a) whether it is a fact that police officers from various States have been allowed to function freely in Delhi on behalf of their respective States;

(b) whether it is also a fact that these police officers have set up their own offices in Delhi; and

(c) if the answers to parts (a) and (b) above be in the affirmative, what are the details in this regard and what are the reasons for which these officers have been allowed to function in Delhi?]

मृह मंत्रालय में राज्य मंत्री (श्री धनिक साल मंडल) : (क) से (ग) ध्रपेक्षित सूचना एकत की जा रही है ग्रौर जब प्राप्त हो जाएगी सदन के पटल पर रख दी जाएगी।

f[THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL):

t[] English translation.

(a) to (c) Requisite information is being collected and would be laid on the Table of the House when received.]

Plan to increase the production capacity of the cement unit at Bokajan

993. SHRI NABIN CHANDRA BURAGOHAIN; Will the MiifFSter of INDUSTRY be pleased to state:

(a) whether Government have for. mulated any plan to increase the production capacity of the cement unit at Bokajan; and

(b) if so, what are the details thereof?

THE MINISTER OF INDUSTRY (SHRI GEORGE FERN ANDES): (a) No. Sir.

(to) Does not arise.

Surrender to Police of the Alleged Assailant of Justice Hardy

994. SHRI JAGJIT SINGH ANAND. Will the Minister of HOME AFFAIRS -be pleased to state:

(a) whether it is a fact that according to police, Shri Chandan Singh, a servant of Shri and Shrimati Hardayal Hardy, who were attacked, went to surrender to the Lajpat Nagar Police Station himself;

(b) whether it is also a fact that the Lajpat Nagar Police Station directed him to go to Defence Colony Police Station instead of registering the case;

(c) if the reply to part (b) above be in the affirmative, what are the reasons therefor; and

(d) whether the Lajpat Nagar Police Station has violated the recent ins tructions of the Ministry of Home Affairs in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): (a) to (d) Chandan Singh had surrender-red at Police Station Lajpat Nagar at 22.05 hours on 23rd November 1977 and his statement was recorded in the Daily Diary of the Police station. He was then taken to the Police Station, Defence Colony as he was waited, there in case F.I.R. No- 949 dated 23rd November 1977 us 307 IPC.

Selection of Cameramen by the Delhi Doordarshan

995. SHRI YOGENDRA MAK-WANA; SHRI S. W. DHABE:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that the Delhi Doordarshan Kendra has recently held interviews for the post of Cameramen for the Delhi and Amrit-sar Kendras;

(b) whether it is also a fact that the candidates selected by the Board are not being appointed rnspite of shortage of cameramen at the Delhi and Amritsar Kendras; and

(c) if so, what are the reasons for delaying appointments and by when the Doordarshan intend to appoint the selected candidates?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI LAL K. ADVANI); (a) Yes, Sir.

(b) No, Sir.

(c) The requisite formalities will have to be completed before issung the offers of appointment to the selected candidates.

Video-cameras for Doordarshan Kendras

996. SHRI YOGENDRA MAKWANA: SHRI S W. DHABE:

Will the Minister of INFORMATION AND BROADCASTING be pleased testate:

(a) whether it is a fact that the Doordarshan has purchased portable

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